

SHRI PURNANARAYAN SINHA: I consider it my right to speak in my own language. I wrote to you 6 months ago. I appeal to the hon. Prime Minister also now.

MR. SPEAKER: There is no point of order.

SHRI PURNANARAYAN SINHA: I have a right to speak in my language...

MR. SPEAKER: Order please. Mr. Patil.

11.39 hrs.

PAPERS LAID ON THE TABLE—
Contd.

FINAL REPORT OF GROVER COMMISSION OF INQUIRY IN RESPECT OF SHRI D. DEVRAJ URS, CHIEF MINISTER OF KARNATAKA AND OTHERS WITH A STATEMENT FOR NOT LAYING IN HINDI AND NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): I beg to lay on the Table:—

- (1) A copy each of the following papers under sub-section (4) of section 3 of the Commissions of Inquiry Act, 1952:—
 - (i) Final Report of the Grover Commission of Inquiry set up to inquire into certain allegations against Shri D. Devraj Urs, Chief Minister and other Ministers of Karnataka.
 - (ii) Memorandum of Action taken on the above Report. (Hindi and English versions)

[Placed in Library. See No. LT-4438/79]

- (2) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi versions of the Report mentioned at (1)(i) above. [Placed in Library. See No. LT-4438/79]

- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

(i) G.S.R. 619 published in Gazette of India dated the 28th April, 1979, containing corrigendum to Notification No. G.S.R. 574(E) dated the 8th December, 1978.

(ii) G.S.R. 620 published in Gazette of India dated the 28th April, 1979 containing corrigendum to Notification No. G.S.R. 575(E) dated the 8th December, 1978.

[Placed in Library. See No. LT-4439/79]

REPORTS OF COMPTROLLER AND A.G. OF INDIA FOR 1977-78—UNION GOVT. (CIVIL), AND PARTS III & IV (COMMERCIAL), 1978—FERTILIZER CORPORATION OF INDIA LTD. TROMBAY AND NAMRUP UNITS & GOVT. APPROPRIATIONS ACCOUNTS (CIVIL), 1977-78

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQARULLAH): I beg to lay on the Table:—

- (1) A copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution:—

(i) Report of the Comptroller and Auditor General of India for the year 1977-78 Union Government (Civil). [Placed in Library. See No. LT-4440/79].

(ii) Report of the Comptroller and Auditor General of India for the year 1978—Union Government (Commercial)—Part III—The Fertilizer Corporation of India Limited (Trombay Unit). [Placed in Library. See No. LT-4441/79]

(iii) Report of the Comptroller and Auditor General of India for the year 1978—Union Government (Commercial)—Part IV—The Fertilizer Corporation of India Limited (Namrup Unit). [Placed in Library. See No. LT-4442/79]

- (2) A copy of Union Government Appropriation Accounts (Civil) for the year 1977-78 (Hindi and English versions). [Placed in Library. See No. LT-4443/79].